

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 01.06.2022 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 324 & 325 of 2022 <b>(With Defects)</b>	Jai Vardhman Khaniz Pvt. Ltd. & Ors. Vs. Hindustan Paper Corporation Through Liquidator & Ors.	Anand Verma	Rahul Sharma Jitender Ratta-R1 Sumant Batra ApoorvaChowdhury-R3 Pranay Agrawala-R6
2.	Comp. App. (AT) (Ins) No. 536 of 2022	Rushabh Precision Bearing Ltd. Vs. Shimmit India Pvt. Ltd.	Ankur S. Kulkarni	Rohit Gupta Agam H. Maloo Prakhar Tandon
3.	Comp. App. (AT) (Ins) No. 570 of 2022	Small Industries Development Bank of India (SIDBI) Vs. Vivek Raheja & Anr.	Ankit Sharma	Vivek Raheja-RP S.K. Sharma-R2 Karan Gandhi
4.	Comp. App. (AT) (Ins) No. 610 of 2022	Amit Upadhyay Vs. Vijay Pitamber Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors.	Atul Sharma	
5.	Comp. App. (AT) (Ins) No. 611 of 2022	Kashyap Deorah Vs. AYG Reality Pvt. Ltd.	Vedant Mishra	
6.	Comp. App. (AT) (Ins) No. 612 of 2022	Sandeep Khaitan Vs. Piyush Periwal & Ors.	Abhishek Prasad	
7.	Comp. App. (AT) (Ins) No. 614 of 2022	The Asst. Commissioner Central GST, Division-Himmatnagar Vs. Pravin Charan Dwary	Anushree Narain	
8.	Comp. App. (AT) (Ins) No. 616 of 2022	Pujita Supplier Ltd. Vs. Priority Vyapar Pvt. Ltd.	Dr. Anurag Kr. Agarw	

9.	Comp. App. (AT) (Ins) No. 617 of 2022	Parimal Vakharia Countre Vs. Kiaasa Retai LLP.	Dhiren R. Dave	
10.	Comp. App. (AT) (Ins) No. 619 of 2022	Zoom Communications Pvt. Ltd. Vs. Par Excellence Real Estate Pvt. Ltd.	Nikhil Singhvi	

**For Admission (After Notice)**

11.	Comp. App. (AT) (Ins) No. 1065 of 2021	One City Infrastructure Pvt. Ltd. Vs. Haryana Telecom Ltd. & Anr.	Aakash Khattar	Abhishek Anand Viren Sharma Kunal Godhwani-R1 Abhijeet Sinha
12.	Comp. App. (AT) (Ins) No. 180 of 2022	Greater Noida Industrial Development Authority (GNIDA) Through Its Chairman Vs. Roma Unicon Designex Consortium Successful Resolution Applicant (Through Its SPV- Roma Urban Dream Projects Private Limited) Through Its Authorised Representative Mr. Suresh Kumar Gupta	U.N.Singh	Abhishek Anand-R1 Ashish Makhija Ashish Makhija
13.	Comp. App. (AT) (Ins) No. 328 of 2022	Hemant Mehta Vs. Asst. Commissioner of State Tax & Ors.	Devarajan Raman	Aaditya Pande
14.	Comp. App. (AT) (Ins) No. 359 of 2022 <b>(With Defects)</b>	Prashanth Shekara Shetty Vs. Alcuris Healthcare Pvt. Ltd. & Anr.	Prerna Arora	PCS Nithish V. Bangera S. Janani-R1
15.	Comp. App. (AT) (Ins) No. 379 & 380 of 2022	The State, Government of NCT of Delhi, Through Commissioner, Department of Trade & Taxes Vs. Ashwini Kumar Gupta (Liquidator – Petrolube India Ltd. In Liquidation)	M. L. Garg	Asmita Duggal Ashwani Kr Gupta
16.	Comp. App. (AT) (Ins) No.466 of 2022	Khayerbari Tea Company Ltd. (KTCL) Vs. Shyamal Kumar Bhattarcharya Resolution Professional of Kumlai Tea and Industries Ltd.  <b>With</b>	Rashmi Bothra	Shaunak Mitra-R1 Partha Sil

17.	Comp. App. (AT) (Ins) No.467 of 2022	Santiprova Agro Products Pvt. Ltdd. Vs. Shyamal Kumar Bhattarcharjee Resolution Professional of Kumlai Tea and Industries Ltd.	Navneet Misra	Shaunak Mitra-R1 Partha Sil-R2
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**For Hearing**

18.	Comp. App. (AT) (Ins) No. 22 of 2021	Regional Provident Fund Commissioner, Vadodara Vs. Mangesh V. Kekre & Anr.	Manish Dhir	Rajat Lohia-R1 Gursat Singh Vachher-R2
19.	Comp. App. (AT) (Ins) No. 406 of 2022 & I.A. No. 1509 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar

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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**